

From,

Anant Kumar, HJS
Registrar General,
High Court of Judicature at
Allahabad.

To,

The District & Sessions Judges,
Agra, Aligarh, Allahabad, Ambedakar Nagar, Azamgarh, Bahraich,
Ballia, Balrampur, Barabanki, Bareilly, Basti, Bijnor, Banda,
Budaun, Bulandshahar, Deoria, Etah, Faizabad, Farrukhabad,
Fatehpur, Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hamirpur,
Hardoi, Hathras, Jalaun at Orai, Jaunpur, Jhansi, Kannauj,
Kanpur Nagar, Kanshiram Nagar, Kaushambi, Kushinagar,
Lakhimpur Kheri, Lucknow, Mahoba, Mainpuri, Mathura, Meerut,
Moradabad, Muzaffarnagar, Pratapgarh, Raebareli, Ramabai
Nagar (Kanpur Dehat), Rampur, Shahjahanpur, Saharanpur,
Sonbhadra, Siddharthanagar, Sultanpur, Shravasti, Unnao, and
Varanasi.

No. 343/DR (S)/ Allahabad: Dated: 27.08.2012

**Subject: Transfer of officers of Additional District & Sessions Judge and
Civil Judge (J.D.) Cadre.**

Sir,

In continuation to Court's Letter No. 316/DR(S)/2012 dated 08.08.2022, on the above subject I have been directed to say that the Hon'ble High Court has been pleased to extend the term of deferred Courts notification dated 3.8.2012 till 15.9.2012 instead of 31.8.2012 regarding mid-term transfer of the officers of Additional District & Sessions Judge and Civil Judge (J.D.) Cadre.

I am, therefore to request you kindly to communicate the concerned officers of your judgeship accordingly.

Yours faithfully,

Sd/-
Registrar General